

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION No.3641
TO BE ANSWERED ON 16.03.2018

UNIQUE NUMBER TO CHILDREN

3641. SHRI DHARMENDRA YADAV:
SHRI ADHALRAO PATIL SHIVAJIRAO:
SHRI VINAYAK BHAURAO RAUT:
DR. SHRIKANT EKNATH SHINDE:
SHRI ANANDRAO ADSUL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Union Government is contemplating to give children born in India a unique number to keep a track on every individual from the day he or she born and if so, the details thereof;
- (b) whether this number will be used to track the holistic development of children in the country in various sectors including education, health, jobs and if so, the facts in this regard;
- (c) whether this project will require the involvement of several Ministries, if so, the names of the Ministries involved therein and the role of Ministry of Women and Child Development in this Scheme;
- (d) whether this unique number requires any biometric authentication as is the case with Aadhaar; and
- (e) if so, the manner in which it is different from Aadhaar and the time by which the unique number Scheme is likely to be introduced?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) No such proposal of providing unique number to the children born in India is under consideration of the Government of India. However, under Anganwadi Services children below 5 years of age are enrolled under Aadhar for effective monitoring activities relating to Anganwadi operations, as well as tracking of immunization, nutrition, health and growth parameters.
- (b) to (e) Does not arise.
